## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL **APPLICATION NUMBER PETITION NUMBER** : TCP/116/2016 NAME OF THE PETITIONER(S) : A.R. Rajasekar NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others **UNDER SECTION** : 111, 237, 397/398, 402, 403 & 406 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM (1) S. Mukundan (1) J. v. R. Saivihan M. v.P. CiviL Counsu for Petitioner Sanded tumon

2) K.RAMASAMY d

ausector Respondents

C.V~

G.V. MOHAN KUMAR

<u>ORDER</u>

Shri S Mukundan, counsel for petitioner present. Shri G V Mohan Kumar, counsel for respondents present. Counsel for petitioner sought time for submitting final arguments. Time extended at request. Put up on 10.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)